

approved by the Government and the eligibility for grant-in-aid is determined as per scheme guidelines. The proposals under the scheme of Cold Chain, Value Addition and Preservation Infrastructure (for non-horti products) under Centrally sponsored National Mission on Food Processing are invited and approved by the State/UT Governments.

**Employment generation in FPI sector**

3082. DR. T.N. SEEMA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government is aware that Food Processing Industry (FPI) sector has immense potential in terms of generating employment, country-wide;

(b) if so, the details of job-oriented training programmes being implemented in this sector in the country, including rural and tribal areas, during last three years and the current year, State-wise;

(c) the details of institutes which provide research facility in food technology, State-wise; and

(d) the details of incentives provided to small and medium entrepreneurs for setting up FPIs or strengthening existing units' capacity during each of the last three years and the current year, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) Food Processing Sector forms an important segment of the Indian economy in terms of employment and value addition. As per the latest Annual Survey of Industries (ASI) for 2011-12, the total number of persons engaged in registered food processing units was 17.77 lakh, constituting 12.13 per cent of employment in registered factory sector. Employment in registered food processing sector has been growing annually on an average rate of 3.79 per cent for last five years ending 2011-12.

(b) With a view to augmenting the supply of trained man power, the Ministry of Food Processing Industries (MOFPI) has been implementing Food Processing Training Centre (FPTC) component under the Human Resource Development scheme since 9th Five Year Plan period. In the 12th Five Year Plan, the scheme has been subsumed under

the centrally sponsored National Mission on Food Processing (NMFP) with effect from 1.4.2014. State-wise details of FPTCs assisted by MOFPI and funds released during 2011-12 and committed liabilities of 11th Plan met in 2012-13, 2013-14 & 2014-15 is given in Statement-I (*See below*). State-wise FPTCs assisted and funds released under NMFP during 12th Plan in 2012-13, 2013-14, 2014-15 is given in Statement-II (*See below*).

(c) Ministry of Food Processing Industries has two Institutes engaged in research and development activities in the food processing sector as indicated below:

- (i) National Institute of Food Technology, Entrepreneurship and Management (NIFTEM), at Kundli, Sonapat, Haryana
- (ii) Indian Institute of Crop Processing Technology (IICPT) at Thanjavur, Tamil Nadu

In addition, various Institutes under the Indian Council of Agricultural Research (ICAR) are undertaking research in food technology. Institutions like Central Food Technological Research Institute (CFTRI), Mysore, Defence Food Research Laboratory (DFRL), Mysore and various State Universities as well as their affiliated colleges are also carrying out research in different sectors of food processing/ technology.

(d) Government has been implementing a Scheme for Technology Up-gradation/ Establishment/Modernization (TUS) of Food Processing Industries for setting up of new food processing units as well as technological up-gradation and expansion of existing units. Under the scheme, financial assistance is extended in the form of grant-in-aid to entrepreneurs @ 25% of the cost of plant and machinery and technical civil works subject to a maximum of ₹ 50 lakh in general areas and @ 33.33% subject to a maximum of ₹ 75 lakh in difficult areas. This scheme has been subsumed in the National Mission on Food Processing (NMFP) with effect from 1st April, 2012 which is being implemented through State/Union Territory Governments. The details of Food Processing Units assisted by MOFPI and funds released during 2011-12 and committed liabilities of 11th Plan met in 2012-13, 2013-14 & 2014-15 under the scheme are given at Statement-III (*See below*). The details of food processing units assisted through the State/Union Territory Governments under NMFP during 2012-13, 2013-14, 2014-15 are given at Statement-IV (*See below*).

**Statement-I**

*State-wise details of FPTCs assisted by MOFPI and Funds released during 2011-12 and committed Liabilities of 11th Plan met in 2012-13, 2013-14 & 2014-15*

		(₹ lakh)							
Sl. No.	Name of the State/UTs	2011-12		*2012-13		*2013-14		+2014-15 (Upto Nov, 2014)	
		Number	Amount*	Number	Amount	Number	Amount	Number	Amount
1.	Andaman Nicobar Islands	0	0	0	0	0	0	0	0
2.	Andhra Pradesh	4	18	0	0	0	6	0	0
3.	Arunachal Pradesh	0	0	0	0	0	0	0	0
4.	Assam	3	16	1	5.69	0	1.86	0	0
5.	Bihar	0	0	0	0	0	0	0	0
6.	Delhi	0	0	0	0	0	0	0	0
7.	Gujarat	0	0	0	0	1	4	0	0
8.	Haryana	15	60.973	1	0	1	4	0	2.00
9.	Himachal Pradesh	0	0	0	0	0	0	0	0
10.	Jammu and Kashmir	0	0	0	0	0	0	0	0
11.	Karnataka	4	15.8	0	0	0	9.96	0	0
12.	Jharkhand	0	0	0	0	0	0	0	0
13.	Kerala	0	0	0	0	0	0	0	0

14.	Maharashtra	3	16.264	0	4	0	0	0	2.67
15.	Madhya Pradesh	2	7.7	4	30	1	4	0	0
16.	Manipur	0	0	0	0	0	0	0	0
17.	Mizoram	0	0	0	0	0	0	0	0
18.	Meghalaya	0	0	0	0	0	0	0	0
19.	Nagaland	0	0	0	0	0	0	0	0
20.	Odisha	3	15.902	0	0	0	2	0	0
21.	Punjab	0	0	0	0	0	0	0	0
22.	Puducherry	0	0	0	0	0	0	0	0
23.	Rajasthan	1	4	0	0	0	0	0	2.00
24.	Tamil Nadu	0	0	0	0	0	0	0	0
25.	Tripura	0	0	0	0	0	0	0	0
26.	Uttar Pradesh	1	4	0	0	0	0	0	2.00
27.	West Bengal	0	1.59	0	0	0	0	1	3.92
28.	Uttarakhand	0	0	0	0	0	0	0	1.96
29.	Chhattisgarh	0	0	2	8	0	0	0	0
TOTAL		36	160.229	8	55.32	3	31.82	1	14.55

\* Amount indicated also includes 2nd installment of grant.

+ During 12th Plan only committed liabilities of 11th plan are being sanctioned.

**Statement-II***State-wise FPTCs assisted and funds released under NMFP during 12th Plan in 2012-13, 2013-14 & 2014-15*

(As on: 18.12.2014)

(In Rupees)

Sl. No.	State Name	2012-13		2013-14		2014-15	
		Number of Sanctioned Projects	Sanctioned Amount	Number of Sanctioned Projects	Sanctioned Amount	Number of Sanctioned Projects	Sanctioned Amount
1	2	3	4	5	6	7	8
1.	Andaman and Nicobar Islands	0	0	0	0	0	0
2.	Andhra Pradesh	0	0	0	0	0	0
3.	Arunachal Pradesh	0	0	0	0	0	0
4.	Assam	1	15,00,000	0	0	0	0
5.	Bihar	0	0	0	0	0	0
6.	Chandigarh	0	0	0	0	0	0
7.	Chhattisgarh	5	15,00,000	0	0	0	0
8.	Dadra and Nagar Haveli	0	0	0	0	0	0
9.	Daman and Diu	0	0	0	0	0	0
10.	Delhi	0	0	0	0	0	0
11.	Goa	0	0	0	0	0	0

12.	Gujarat	0	0	0	0	0	0
13.	Haryana	4	24,00,000	0	0	0	0
14.	Himachal Pradesh	0	0	0	0	0	0
15.	Jammu and Kashmir	0	0	0	0	0	0
16.	Jharkhand	0	0	0	0	0	0
17.	Karnataka	1	15,00,000	1	9,00,000	0	0
18.	Kerala	0	0	0	0	0	0
19.	Lakshadweep	0	0	0	0	0	0
20.	Madhya Pradesh	1	11,00,000	0	0	0	0
21.	Maharashtra	0	0	0	0	0	0
22.	Manipur	0	0	0	0	0	0
23.	Meghalaya	0	0	0	0	0	0
24.	Mizoram	0	0	0	0	0	0
25.	Nagaland	1	15,00,000	0	0	0	0
26.	Odisha	0	0	1	54,00,000	0	0
27.	Puducherry	0	0	0	0	0	0
28.	Punjab	1	3,00,000	0	0	0	0
29.	Rajasthan	0	0	0	0	0	0
30.	Sikkim	0	0	1	16,00,000	0	0

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1	2	3	4	5	6	7	8
31.	Tamil Nadu	2	6,00,000	0	0	0	0
32.	Telangana	0	0	0	0	0	0
33.	Tripura	0	0	0	0	0	0
34.	Uttar Pradesh	0	0	0	0	0	0
35.	Uttarakhand	0	0	1	6,00,000	0	0
36.	West Bengal	5	37,00,000	0	0	0	0
TOTAL		21	1,41,00,000	4	85,00,000	0	0

**Statement-III**

*Details of Food Processing units assisted under TUS by MOFPI and Funds released during 2011-12 and committed Liabilities of 11th Plan met in 2012-13, 2013-14 and 2014-15*

Sl. No.	State	11th Five Year Plan		2012-13		2013-14		2014-15 As on (31.10.2014)	
		Nos.	Amount	Nos.	Amount	Nos.	Amount	Nos.	Amount
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	267	5000.40	221	4245.40	143	2877.00	139	24.66
2.	Andaman and Nicobar Islands	0	0.00	0	0.00	0	0.00	0	0.00

3.	Arunachal Pradesh	6	460.23	0	0.00	2	69.00	0	0.00
4.	Assam	89	2156.20	18	376.12	11	255.00	2	0.61
5.	Bihar	20	388.14	2	36.43	2	27.00	6	0.72
6.	Chandigarh	7	163.08	0	0.00	2	33.00	1	0.08
7.	Chhattisgarh	116	1348.60	149	1753.70	68	801.00	54	6.51
8.	Delhi	28	703.93	9	198.70	6	118.00	2	0.50
9.	Daman and Diu							1	0.25
10.	Goa	6	140.83	1	19.42	5	93.00	8	1.55
11.	Gujarat	271	5318.80	53	858.71	77	1394.00	64	10.87
12.	Haryana	129	2056.70	86	1122.20	34	566.00	25	4.85
13.	Himachal Pradesh	48	1329.50	5	133.45	10	260.00	8	1.52
14.	Jammu and Kashmir	30	379.15	2	16.43	3	55.00	3	0.48
15.	Jharkhand	10	155.18	4	76.53	2	38.00	5	1.18
16.	Karnataka	168	2703.20	81	1271.00	68	840.00	74	10.84
17.	Kerala	183	3302.70	15	252.44	43	740.00	19	3.28
18.	Madhya Pradesh	79	1235.10	31	422.19	30	405.00	23	3.57
19.	Maharashtra	587	9047.40	137	1864.80	168	2367.00	134	19.07
20.	Manipur	24	484.69	21	467.49	38	944.00	0	0.00

*Written Answers to*

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1	2	3	4	5	6	7	8	9	10
21.	Meghalaya	7	390.83	1	5.42	3	72.00	1	0.38
22.	Mizoram	1	11.00	0	0.00	0	0.00	0	0.00
23.	Nagaland	7	276.89	2	14.21	2	22.00	0	0.00
24.	Odisha	31	566.96	15	259.00	5	73.00	13	2.53
25.	Puducherry	3	56.30	6	150.00	1	25.00	0	0.00
26.	Punjab	262	3337.60	231	2420.80	83	949.00	40	4.42
27.	Rajasthan	249	3371.20	41	615.63	50	545.00	72	11.80
28.	Sikkim	0	0.00	0	0.00	0	0.00	0	0.00
29.	Tamil Nadu	229	4101.60	44	689.19	58	997.00	59	11.14
30.	Tripura	3	53.84	0	0.00	0	0.00	0	0.00
31.	Uttar Pradesh	238	4545.20	39	622.29	57	1028.00	60	10.46
32.	Uttarakhand	38	1117.10	5	115.49	7	225.00	6	1.56
33.	West Bengal	93	1818.00	8	186.85	18	390.00	25	4.34
34.	MM IV	0	0.00	5	426.28	-	-	-	-
TOTAL		3229	56020.00	1232	18620.00	996	16208.00	844	137.17

**Statement-IV**

*Details of Food Processing units assisted under TUS through the State/Union Territory Governments under NMFP during in 2012-13, 2013-14 and 2014-15*

(As on: 18.12.2014)

(In Rupees)

Sl. No.	State Name	2012-13		2013-14		2014-15	
		Number of Sanctioned Projects	Sanctioned Amount	Number of Sanctioned Projects	Sanctioned Amount	Number of Sanctioned Projects	Sanctioned Amount
1	2	3	4	5	6	7	8
1.	Andaman and Nicobar Islands	0	0	0	0	0	0
2.	Andhra Pradesh	6	2,38,21,000	0	0	0	0
3.	Arunachal Pradesh	6	1,26,39,000	0	0	0	0
4.	Assam	8	2,60,79,243	19	1,56,17,126	3	12,95,518
5.	Bihar	3	57,89,000	0	0	0	0
6.	Chandigarh	0	0	0	0	0	0
7.	Chhattisgarh	2	1,00,00,000	0	0	0	0
8.	Dadra and Nagar Haveli	0	0	0	0	0	0
9.	Daman and Diu	0	0	0	0	0	0

1	2	3	4	5	6	7	8
10.	Delhi	0	0	0	0	0	0
11.	Goa	0	0	0	0	0	0
12.	Gujarat	51	17,43,91,000	8	2,03,61,500	0	0
13.	Haryana	9	3,86,64,000	4	1,79,39,000	4	1,95,36,000
14.	Himachal Pradesh	5	1,35,25,000	11	4,45,30,000	0	0
15.	Jammu and Kashmir	10	4,54,09,000	4	1,70,96,000	0	0
16.	Jharkhand	0	0	0	0	0	0
17.	Karnataka	36	13,92,07,500	14	4,71,10,200	8	1,73,52,500
18.	Kerala	7	2,58,52,000	14	5,38,81,000	2	1,00,00,000
19.	Lakshadweep	0	0	0	0	0	0
20.	Madhya Pradesh	20	6,25,53,000	23	8,56,01,000	0	0
21.	Maharashtra	58	19,74,59,000	3	1,23,74,000	2	39,91,000
22.	Manipur	2	9,29,000	0	0	0	0
23.	Meghalaya	3	35,15,139	8	1,93,99,176	0	0
24.	Mizoram	2	35,27,047	2	40,11,000	0	0
25.	Nagaland	7	89,26,000	0	0	0	0
26.	Odisha	11	4,49,85,000	11	4,53,91,000	9	2,32,88,880

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[RAJYA SABHA]

*Unstarred Questions*

27.	Puducherry	2	75,00,000	0	0	0	0
28.	Punjab	3	1,27,23,000	5	88,99,000	1	0
29.	Rajasthan	9	3,22,95,514	39	14,17,12,120	15	5,80,51,933
30.	Sikkim	0	0	0	0	1	1,00,00,000
31.	Tamil Nadu	5	1,74,74,000	0	0	0	0
32.	Telangana	3	1,00,00,000	0	0	0	0
33.	Tripura	1	75,00,000	1	98,71,500	1	1,00,00,000
34.	Uttar Pradesh	36	14,58,27,000	0	0	0	0
35.	Uttarakhand	4	1,34,88,410	1	75,00,000	0	0
36.	West Bengal	10	3,95,05,223	36	16,25,59,400	16	7,50,00,000
TOTAL		319	1,12,35,84,076	203	71,38,53,022	62	22,85,15,831

*Written Answers to*

*[19 December, 2014]*

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